

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.60/7/HDB/2020
NAME OF THE COMPANY	Kasani Hotels & Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	Kasani Hotels & Resorts Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

In spite of directions, the Corporate Debtor did not file Affidavit in Reply. It is to be filed within 3 days without fail or else matter shall be proceeded ex parte, by giving copy to the other side and the other side may file rejoinder, if any, within a week of receiving the reply.

Matter stands adjourned to 29.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL